

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

WP No. 16753 of 2025

(SAURABH SUBBIAH Vs UNION OF INDIA AND OTHERS)

Dated : 17-06-2025

Shri Shivendra Pandey, learned counsel for the petitioner.

Shri Shrikrishna Sharma, learned counsel for the respondent/Union of
India.

Shri S.S. Chouhan, learned Government Advocate for the
respondent/State.

Issue notice.

Notice is accepted by learned counsel appearing for respondent no.1
and also by learned counsel appearing for respondent nos.2 to 4.

Learned counsel for the respondents pray for time to file the reply.

List on 22.07.2025

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

P/-